IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

50. CP/235(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.03.2023**

NAME OF THE PARTIES: Ruby Surgical And Allied Productsprivate Limited
Vs
Mr. Kailash Vishwanath Bhavsar

SECTION: 452 OF THE COMPANIES ACT, 2013

O R D E R

The Court is convened through Video Conference.

1. Mr. Ravi Talreja, Ld. Counsel for the Petitioner present.
2. Counsel for the Petitioner is directed to satisfy this bench, how this petition is maintainable before the NCLT.
3. List this matter for hearing on **26.04.2023.**

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR